

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF
RKDS EXPORTS PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	RKDS Exports Private Limited
2.	Date of incorporation of corporate debtor	04/12/2007
3.	Authority under which corporate debtor is incorporated / registered	ROC-Kolkata
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U51909WB2007PTC120815
5.	Address of the registered office and principal office (if any) of corporate debtor	100A, N. S. C. Bose Road, Kolkata, West Bengal-700040, India.
6.	Date of closure of Insolvency Resolution Process	18.12.2024 (day before the order for Liquidation passed by the Hon'ble NCLT Kolkata Bench)
7.	Liquidation commencement date of corporate debtor	19.12.2024 (Order passed by the Hon'ble Bench for commencement of Liquidation) Exclusion of Liquidation Period is allowed by the Hon'ble Bench by order dated 19 th February, 2025 from 19 th December, 2024 to 19 th February, 2025 and the copy of order was uploaded in the website of NCLT on 04 th March, 2025.
8.	Name and registration number of the insolvency professional acting as liquidator	CA Rajesh Lihala IBBI/IPA-001/IP-P00525/2017-18/10950 (Order passed by the Hon'ble Bench for appointment of Liquidator on 13.01.2025, however, the Copy of the same was received on 20.01.2025).
9.	Address and e-mail of the liquidator, as registered with the Board	11, Crooked Lane, Kolkata- 700069 lihalaco@gmail.com
10.	Address and e-mail to be used for correspondence with the liquidator	11, Crooked Lane, Kolkata- 700069 cirp.rkdsexports@gmail.com
11.	Last date for submission of claims	03.04.2025 (30 days from the date of receipt of copy of order dated 19 th February, 2025 for Exclusion of Liquidation Period).

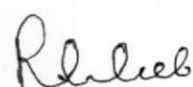
Notice is hereby given that the National Company Law Tribunal, Kolkata (Bench-II) has ordered the commencement of liquidation of the **RKDS EXPORTS PRIVATE LIMITED** on **19th December, 2024** (However, the order for appointment of undersigned as Liquidator passed by the Hon'ble Bench on 13th January, 2025 and the copy of order was received on 20th January, 2025) under section 33 of the Code.

The stakeholders of **RKDS EXPORTS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **03rd April, 2025 (30 days from the date of receipt of copy of order dated 19th February, 2025 for Exclusion of Liquidation Period as mentioned above)** to the liquidator at the address mentioned against item No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

Date: 05.03.2025
Place: Kolkata



CA Rajesh Lihala
Liquidator of
RKDS Exports Private Limited
IBBI/IPA-001/IP-P00525/2017-18/10950
AFA Valid till 31/12/2025